

[*Translation*].

**Provision for Divorced Muslim Woman  
by Wakf Boards**

2428. SHRI ARIF MOHAMMED KHAN : Will the Minister of WELFARE be pleased to state :

(a) whether Wakf Boards in various States had made any financial provisions for the year 1986-87 for maintenance of divorced Muslim Women; and

(b) if so, the State-wise details in this regard and the amount utilised so far out of this fund for the purpose and the number of the beneficiaries, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : (a) and (b). The State Wakf Boards of Andhra Pradesh, Bihar (both Sunni and Shia Wakf Boards), Karnataka, Kerala, Kutch, M.P., Tripura, Andaman and Nicobar Islands, Pondicherry, U.P. (Shia Wakf Board only) and West Bengal have informed that they have not made any financial provision for the year 1986-87 for maintenance of divorced Muslim Women nor any fund has been utilised so far for this purpose.

Punjab Wakf Board, a composite Wakf Board for the States of Punjab, Haryana, part of Himachal Pradesh and the Union Territory of Chandigarh has informed that a provision of Rs. 80,000 has been made in its budget for the year 1986-87 for this purpose. However, no amount has been utilised so far out of this fund for the purpose.

The Rajasthan Wakf Board has informed that it has made a provision of Rs. 1,15,000 for maintenance of Muslim Divorced Women and other charitable objects like Scholarships and Assistance to Mosques having no fixed income. However, no amount has so far been utilised out of this fund for the maintenance of Divorced Muslim Women.

Information in respect of the State Wakf Boards of Assam, Marathwada, Meghalaya, Orissa, Tamil Nadu, Delhi, Lakshadweep, U.P. (Sunni Wakf Board Only) and Dadra and Nagar Haveli is

awaited and will be laid on the Table of the House as soon as received.

[*English*]

**Central Assistance to National Parks**

2429. SHRIMATI D.K. BHANDARI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Union Government have any scheme for giving financial assistance to the State Governments for encouraging wild life conservation in the country;

(b) if so, the details thereof;

(c) whether West Bengal Government have sought any financial assistance from Union Government for the Zoological Park at Darjeeling;

(d) if so, Union Government's response thereto; and

(e) the places where National Parks are proposed to be set up during the Seventh Plan period in the North Eastern region of the country with Central assistance ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :

(a) Yes, Sir.

(b) The Union Government has the following schemes for giving financial assistance to the State Governments for encouraging wildlife conservation in the country :

- (i) Assistance for development of Sanctuaries.
- (ii) Assistance for development of National Parks.
- (iii) Assistance for development of Selected Zoos.
- (iv) Project Tiger
- (v) Assistance for captive breeding and rehabilitation of endangered species of wild fauna.
- (vi) Assistance for Nature Education and Interpretation Programmes.